## **INSOLVENCY AND BANKRUPTCY BOARD OF INDIA**

Panel for July 1, 2021 to December 31, 2021 for Guwahati

Panel of IPs for appointment as:

- Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Arunachal Pradesh, State of Assam, State of Manipur,

State of Mizoram, State of Meghalaya, State of Nagaland, State of Sikkim and State of Tripura.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2021'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Purshotam Gaggar	IBBI/IPA-001/IP-P00487/2017-18/10875	purshotamgaggar@hotmail.com	Assam	Guwahati